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based on specific intelligence and by strong vigil on the border and vulnerable areas. Of the hotees of minorities damaged in terrorist violence, ex-gratia assistance in respect of 636 cases, amounting to Rs. 3.80 Crores has been sanctioned in accordance with the guidelines provided in the Government of Jammu and Kashmir's Order No. 723-GR (GAD) of 1990 dated 10-07-90.

स्थानीय पुलिस की सांठगांठ से नशीले परायों की बिकी

4483. श्री महेन्द्र सिंह लाटर : श्री सत्य प्रकाल मालवीय :

क्या गृह मंत्री थह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्वी दिल्ली के उत्तर-पूर्व में स्थित बेलकम पुलिस थाना के अतर्गत वेलकम बस्ती में स्मैक, चरस ग्रौर गांजा जैसे नशीले पदार्थ खुलेग्राम बेंचे जा रहे हैं और स्थानीय पुसिस इस बारे में कोई रिपोर्ट सिखने को तैयार नहीं है जैसाकि 4 ग्रगस्त, 1992 के 'दैनिक जागरण'' में समाचार प्रकाशित हुआ है;

(ख) क्या यह भी सच है कि स्मैक ग्रौर ग्रन्थ नशीले पदार्थ बेचने वाले पुलिस को मासिक कमीशन देते हैं और उसके बदले में बेलकम पुलिस थाने के पुलिस कमी उन्हें संरक्षण प्रदान करते हैं;

(ग) क्या यह भी सच है कि नशीले पदार्थी को बेचने वालो का गिरोह पूलिस थाने के पास बिल्डिंग मैटीरियल को एक दुकान के पास संक्रिय है और नशीले पदार्थों के ग्रादी लोग इस प्रयोजन के लिये क्षेत्र में बने सार्वजनिक शौचालयों का प्रयोग करते हैं; ग्रौर

(घ) यदि हो, तो सरकार संबद्ध पुलिस कॉमयों ग्रौर इन नक्षीले पदार्थों

का ग्रजैंध धंधा करने वाले गिरोह के विरुद्ध क्या कार्रवाई कर रही है?

संसदीय कार्य मंत्रालय में राज्य मंत्री ग्रौर यह मंत्रालय में राज्य मंत्री (भी एम॰ एम॰ जैकब) : (क) दिल्ली पुलिस ने सुचित किया है कि यह सही नहीं है कि थाना वेलकम के क्षेत्र में खुले ग्राम नंशीली दवाईयां बेची जा रही हैं।

(ख) जी नहीं, श्रीमान।

(ग) दिल्ली पुलिस ने सुचित किया है कि ऐसा कोई गिरोह सकिय नहीं है।

(घ) प्रश्न नहीं उठता है।

Merger of Panchkula and Mohali with Chandigarh

4484. DR. ABRAR AHMED; SHRI RAJNI RANJAN SAHU:

Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether Government have decided to merge te Satellite towns of Panchkula (Haryana) and Mbhali (Punjab) witW Chandigarh and maintain its status as a Union Territory; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AF-FAIRS AND THE MINISTER OF, STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB); (a) No. Sir.

(b) Does not arise.

Unified Command in Jammu and Kashmir

4485. SHRI RAJNI RANJAN SAHU; SHRI VIRENDRA KATARIA; DR. ARRAR AHMED; SHRI MOHAMMED AFZAL alias MEEM AFZAL:

Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether a unified command in Jammu and Kashmir has been mooted to check the fresh influx of infiltrators from Pakistan and the consequent deteriorating security situation in the State; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AF-FAIRS AND THE MINISTER OF STATE IN THE MINISTERY OF HOMF AFFAIRS (SHRI M. M. JACOB); (a) and (b) The Indian Armed Forces have been deployed all along the line of Control in Jammu and Kashmir to prevent infiltration or exfntration by antinational elements, and the BSF also works' under their operational control there.

Negotiations with ultras in J and K

4486. SHRIMATI VEENA VERMA: Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question 61 given in the Rajya Sabha on the 8th July, 1992 and state;

(a) whether the release of the Ultra leaders in any way paved the way to hold the negotiations, if so, to whaf extent; and

(b) what further steps have been taken in this direction to enable restoration of democratic Government in the State?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AF-FAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB); (a) No major terrorist outfit has so far come forward for talks.

(b) Strong and concerted action to contain militancy and efforts to increase inter-action with the people a_r_e continuing so that the ground can b_e prepared for activisation of the democratic process

Influx of Refugees in Tripura

to

4487. SHRIMATI VEENA VERMA: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether there has been a fresh massive influx of Chakma and other refugees from Bangladesh into Tripura;

(b) if so, the number of refugees who have crossed over into Tripura since April, 1992; and

(c) the steps taken by Government to resettle them and to secure their re turn to Bangladesh?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AF-FAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB); (a) and (b) According to the Government of Tripura about 3000 refugees from Bangladesh entered the State of Tripura recently.

(c) The Prime Minister Of Bangladesh visited India in Mav, 92. In a joint communique after formal talks the two Prime Ministers (India & Bangladesh) agreed to arrange speedy repatriation of all Chakma refugees to Bangladesh in full safety and security. In this context, the Bangladesh side agreed to set up a representative political-level committee that would encourage the refugees to return. The Indian side assured that its authorities wou'.d cooperate fully with the process of repatriation.

Duty of Analyst/Chemist for testing food served to VVIPs

4488. SHRI CHATURANAN MISHRA; Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether *it* is a fact that duty of testing food being served to WIPs at Hyderabad House, Prime Minister's House etc. is to be performed by an analyst or chemist with qualification of graduation or post-graduation in chemistry;

(b) whether it is also a fact that certain medical doctors with qualifications

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